

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE :: NELLORE  
SPSR Nellore District  
Present: Dr. C.YAMINI  
Principal District Judge, Nellore

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Sub: NATIONAL LOK ADALAT – National Lok Adalat to be held on 11.9.2021 –  
IN partial modification certain deputation of staff members to attend the  
Lok Adalat work from 8.9.2021 to 15.9.2021 – Orders – Issued – Regarding.

- Ref: 1. Office note dated 7.9.2021 and orders passed thereon.  
2. This court's proceedings dated 7.9.2021 communicated in Dis No.3519  
dated 7.9.2021.  
3. Office note dated 8.9.2021 and orders passed thereon.

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The undersigned is pleased to pass the following


ORDER

DATED 8.9.2021

In partial modification of the orders in the reference 2<sup>nd</sup> cited the following staff  
members are hereby deputed to attend before the courts as shown here under against their  
names from 8.9.2021 to 15.9.2021.

Sl.No.	NAME & DESIGNATION OF THE EMPLOYEE SARVASRI	NAME OF THE COURT
1.	P.Hemasundaram Junior Assistant Principal Junior Civil Judge's Court, Kavali	Junior Civil Judge's Court, Atmakur
2.	K.Deepak Junior Assistant Principal Junior Civil Judge's Court, Kavali	
3.	B.Siva Kumar Attender [contract basis] Special Magistrate Court, Sullurpet Working on deputation in Additional Judicial Magistrate of I Class, Kovur	

**NB:** - The concerned Presiding Officers are directed to relieve the individuals immediately.

  
Principal District Judge  
NELLORE

To  
The individuals through their Presiding Officers

- ✓ Copy to the Judicial Officers concerned.
- ✓ Copy to the System Officer, Principal District Court, Nellore with a direction to place the same in the District Court's website.

Dis No. 3568 /2021  
Dated 08 .9.2021